NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.S.P. No. 35/(MAH)/2017 M.A No. 372/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.10..2017

NAME OF THE PARTIES: The Federal Bank Limited

V/s.

M/s. Spectra Motors Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Hemont sethi Adv. for petitioner

<u>ORDER</u> MA 372/2017 IN TCSP 35/230-232/NCLT/MB/MAH/2017

At request of the Parties, list this matter on 27.11.2017

SD/-V. NALLASENAPATHY Member (Technical)

SD/-B.S.V. PRAKASH KUMAR Member (Judicial)